

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION No. 2613
ANSWERED ON 22nd DECEMBER, 2022**

UPGRADATION OF SHs AS NHs

2613. SHRI B.Y. RAGHAVENDRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्गमंत्री

be pleased to state:

- (a) whether it is a fact that the State Highways Shimoga-Shikaripura-Shiralkoppa-Hanagal-Thadasa (SH-25) and Shimoga-Honnali-Malebennur-Honnali (SH-27) had been granted in principle approval as National Highways (NHs) in 2015-16 and since then no action has been taken thereon;**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) the time by which the said approved highways are likely to be declared as NHs;**
- (d) whether the Government is considering to upgrade Sagara-Soraba-Anavatti (SH-62) and AyanurRipponpet-Hosanagara (SH-26) as NHs in view of increasing traffic volume; and**
- (e) if so, the steps taken by the Government to declare the aforesaid highways as NHs?**

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(Shri NITIN JAIRAM GADKARI)

(a) to (e) Ministry of Road Transport and Highways is responsible for development and maintenance of National Highways (NHs) in the country. Ministry keeps on receiving proposals from various State Governments/UTs, etc., including from the State of Karnataka for declaration / up-gradation of State roads as National Highways (NHs). Ministry considers declaration of some of the State roads as NHs from time to time based on the requirements of connectivity, traffic levels, inter-se priority and availability of resources subject to fulfilment of criteria for declaration as new NH.
